GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA STARRED QUESTION NO. 133 TO BE ANSWERED ON 06/12/2024

IMPLEMENTATION OF PMFBY IN WEST BENGAL

*133. SHRI BIKASH RANJAN BHATTACHARYYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of farmers who have availed crop insurance scheme under Pradhan Mantri Fasal Bima Yojana (PMFBY) in West Bengal, district-wise;
- (b) whether Government is aware of the declining share of insured farmers benefiting from crop insurance scheme in West Bengal; and
- (c) if so, the measures taken by Government to ensure that more funds are disbursed to farmers in the State?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A Statement is laid on the Table of the House

STATEMENT REFERRED TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 133 FOR 06/12/2024 REGARDING IMPLEMENTATION OF PMFBY IN WEST BANGAL.

- (a): The Pradhan Mantri Fasal Bima Yojana (PMFBY) along with Restructured Weather Based Crop Insurance Scheme (RWBICS), introduced in the country from Kharif 2016 season, is voluntary for States and farmers. State Government of West Bengal implemented the scheme voluntarily since inception till 2018-19, and has not implemented thereafter.
- (b) & (c): Do not arise.
